

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Personal Assistants are hereby directed to remain posted temporarily in the same Districts/Courts where they had been posted earlier vide this office Order No. 33594-33694/Admn.I/P&T/HQs/2023 dated 28.04.2023 & subsequent order/direction of the concerned Principal District & Sessions Judge, Delhi/New Delhi w.e.f. 01.07.2023 to 31.07.2023 or till further orders, whichever is earlier.

<u>Sl. No.</u>	<u>Name of the Official</u>	<u>Place of temporary posting</u>
1.	Ms. Aneesha D/o- Sh. Satpal	PA in the court of Sh. Vipul Sandwar, MM-02, North-East District, Karkardooma Courts, Delhi
2.	Sh. Sunil Kohli S/o-Sh. Wasti Ram Kohli	PA in the Court of Sh. Vishal Singh, ASJ-05, South-East District, Saket Courts, New Delhi.
3.	Sh. Ajay Kumar Mishra S/o- Sh. Awadesh Mishra	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.
4.	Ms. Poonam Sharma W/o- Sh. Mahender Kumar Chaudhary	PA in the Office Pool, North District, Rohini Courts, Delhi.
5.	Ms. Rajni Sharma/Arora W/o- Sh. Jitender Arora	PA in the Court of Sh. A. K. Jain, District Judge (Commercial Court) -03, South-East District, Saket Courts, New Delhi.

Note: Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and the Officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.


(NAROTTAM KAUSHAL)

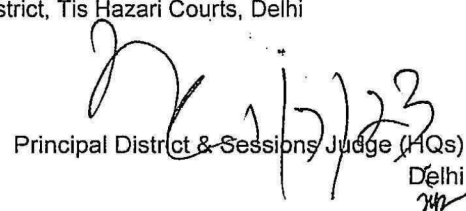
Principal District & Sessions Judge (HQs)
Delhi

No. 48667-682 /Admn.I/P&T/HQs/2023

Dated, Delhi the 01 JUL 2023

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, South-East/North/North-East/Shahdara, Delhi/New Delhi.
2. The Ld. Officer In-Charge/DDO, Accounts Branch, Central/South-East/North/North-East/Shahdara, Delhi/New Delhi.
3. The Sr. A.O (Judl)/A.O (Judl)/Branch In-Charge, Central/South-East/North/North-East/Shahdara,, Delhi/New Delhi.
4. The Officers concerned.
5. PS to the undersigned.
6. The Officials concerned for necessary compliance through electronic mode only.
7. The Dealing Assistants, Personal File, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Assistant, Leave Section, Room No. 114/ ACR Cell/ Computer Branch, Central District, THC, Delhi.
9. The Dealing Assistant, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi
10. The Web-Site Committee, Tis Hazari Courts, Delhi.


Principal District & Sessions Judge (HQs)
Delhi